

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.81/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Ms. Manorama KumariATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2017, 10.30 A.M

Name of the Company	Diabari Tea Company Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

6, Diabari Tea Co. Ltd vs K.V. Chatterjee Company Pvt. Ltd. Rishu Parnasaba

Mordhu Sunder Sunder 12/4/17

ORDER

(Sd/-)

Ld. Counsel for the petitioner is present.

This petition has been received on transfer from the Hon'ble Calcutta High Court. Petitioner is directed to file an application in proper format with all information as prescribed under the Insolvency and Bankruptcy Code, 2016 by 30/04/2017.

List the matter on 01/05/2017.

Sd/-
(Manorama Kumari)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)